

None for the applicant.
Shri P.M.A. Nair, counsel for the respondents.

It is noticed that the learned counsel for the applicant was not present on earlier two occasions. ^{also} List opportunity is granted. Adjourned to 23.12.1999.

(S.L. Jain)
Member (J)

(D.S. Bawejia)
Member (A)

NS

23.12.1999

case called out for final hearing. Applicant and counsel absent.

Respondents represented by Shri S. Ravi.

This is a old case of 1995. Even on the last hearing date none appeared on behalf of applicant.

No ground to grant further adjournment. Hence application dismissed for non-prosecution.

No order as to costs.

(D.S. Bawejia)
MCA

(R.G. Vaidyanathan)
J/c.

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